

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

40. C.P 4764/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

NAME OF THE PARTIES: Roha Infotech Ltd

Section: 441 of Companies Act, 2013

ORDER

Adv. Krushi Shah appeared for the Petitioner. At the request of the Counsel for the Petitioner, list the matter on **01.07.2024** for hearing.

SD/-

ANIL RAJ CHELLAN
Member (Technical)

29.04.2024
Sushil

SD/-

KULDIP KUMAR KAREER
Member (Judicial)